

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

STARRED QUESTION NO:424
ANSWERED ON:18.12.2009
INFRASTRUCTURE DEVELOPMENT IN TOURISM
Shekhar Shri Neeraj

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has initiated a scheme for product, infrastructure and destiny development under the tourism sector;
- (b) if so, the details thereof;
- (c) the details of destinations identified for the purpose;
- (d) whether the permissible activities for funding have been identified and finalised; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF TOURISM (KUMARI SELJA)

(a) to (e): A Statement is laid on the table of the Sabha.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO.424 ANSWERED ON 18-12-2009 REGARDING INFRASTRUCTURE DEVELOPMENT IN TOURISM.

(a) to (e): The scheme of Product/Infrastructure Development for Destinations and Circuits was started during the 10th Five Year Plan. Financial assistance is provided to States/Union Territories under this scheme upto Rs.5.00 crore and Rs.8.00 crore for destinations and circuits respectively on the basis of proposals received from them subject to availability of funds and inter-se priority. However, financial assistance is provided upto 25.00 crore and Rs.50.00 crore for mega destinations and circuits respectively.

The main items of work which are considered for grant of financial assistance under this scheme under the central component are as under:

- i. Improvement of the surroundings of the destination. This would include activities like landscaping, development of parks, fencing, compound wall etc.
- ii. Illumination of the Tourist destination and the area around and SEL Shows etc.
- iii. Providing for improvement in solid waste management and sewerage management, Public Conveniences, etc.
- iv. Construction of Wayside Public Conveniences
- v. Construction of Budget Accommodation, Restaurant & Wayside Amenities including one time assistance for its air-conditioning and furnishings. This component will be supported only in selected places of Jammu & Kashmir and all North Eastern States, and Eco-tourism projects where private sector investment is not forthcoming or not possible.
- vi. Procurement of equipments directly related to tourism, like Water Sports, Adventure Sports, Eco-friendly modes of transport for moving within the Tourism Zone and equipments for cleaning of the tourist destination will be eligible for 25% grant.
- vii. Refurbishment of the Monuments.
- viii. Signages and display boards showing Tourist Area Maps and documentation on places of interest at the locations.
- ix. Tourist Arrival Centres, Reception Centres, Interpretation Centres
- x. Other work/activities directly related to tourism etc.

Financial assistance upto Rs.50.00 lakhs is also provided for development of rural tourism sites under this scheme.

During the current financial year 92 projects for Rs. 358.71 crore have been sanctioned under this scheme upto September, 2009 in

various States/ Union Territories.